

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 123

IA Nos. 512/2023, 1221/2023, 1226/2023, 2616/2023
in
C.P. (IB) No. 56/Chd/Hry/2019
(Admitted)

IN THE MATTER OF:

SMS Freight Logistic

...Petitioner

Vs.

Foremost International Pvt. Ltd.

...Respondent

Under Section: 9, 19(2), 21, 66(1) IBC 2016, R 11 NCLT

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 29.05.2024.

Sd/-

Court Officer

Preeti
18.04.2024